

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 2  
IA/444(AHM)2021  
in  
CP(IB)/149(AHM)2017

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Bank of Baroda

.....Applicant

V/s

Varia Engineering work Ltd

.....Respondent

**Order delivered on ..06/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Advocate.

For the Respondent :

**ORDER**

IA 444 of 2021 is filed by the Liquidator for direction against Commissioner of State Tax Gujarat.

Issue notice to the respondent and the Liquidator to file compliance affidavit within two weeks.

Matter stands adjourned to 16.08.2021

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)